

the project in minimum possible time and the project is being monitored regularly by officers of CGFWHO as well as officials of Ministry of Housing & Urban Poverty Alleviation. Considering that the Project Monitoring Committee shall be in position shortly, it will give further impetus to the project. Based on reasons given in para 2 above and considering the completion period of 30 months from commencement of construction (as defined in the scheme brochure) the project was to be completed by Dec'0. Considering the period for completion of piling, the project should have been completed in the month of Dec.'10. However, due to the frequent monsoons and delay occurred due to the flood like situation as well as considering the present status of the project, we are expecting to complete the construction by May'11 and hand over the DU to you subsequently.

Option of withdrawal - Notwithstanding, if any beneficiary still feels aggrieved and wishes to withdraw from the scheme he/she may do so and the organization will not charge any 'withdrawal charges' and amount deposited by the beneficiary will be refunded along with interest @6.5% (which is the average term deposit rates of our bankers) from the date of deposit till payment to the beneficiary, as a special case. This option will remain open for 45 days from the date of issue of this letter. Beneficiaries choosing to withdraw should forward the following:

- (i) Request for withdrawal; (ii) Original Allotment Letter; (iii) Original Payment Receipt (s);
- (iv) Duly-stamped and discharged Pre-Receipt (Proforma available in the CGEWHO BROCHURE).

7. All our efforts are being made to complete the project as explained above.

Yours faithfully,

(M.K. Maity)

Dy Director (Admn)

For Chief Executive Officer

Schemes for rehabilitation of slum dwellers

3202. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the names of the schemes being implemented by Government for rehabilitation of slum dwellers;

- (b) the scheme-wise and State-wise assistance given to different States;
- (c) the revised target date by when the promise of slum-free India will be fulfilled; and
- (d) the reasons for not fulfilling the promise within five years i.e. by mid-2014 as promised by Government in 2009?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) The Government of India launched the Jawaharlal Nehru National Urban Renewal Mission > (JNNURM) on 3rd December, 2005 to assist cities and towns in taking up housing and infrastructural facilities for the urban poor including slum dwellers in 65 cities in the country under the Basic Services to the Urban Poor (BSUP) Programme for the urban poor in the country. For other cities/towns, the Integrated Housing and Slum Development Programme (IHSDP) was launched with the objective to strive for holistic slum development, with a healthy and enabling environment by providing shelter and basic infrastructure facilities to the slum dwellers. The Mission period is from 2005-2012.

In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. Phase I of RAY is for a period of two years from the date of approval of the scheme with a budget of Rs.5,000 crores while Phase II will be for the remaining period of the twelfth plan period.

This Scheme will provide financial assistance to States that are willing to assign property rights to slum dwellers for provision of decent shelter and basic civic and social services for slum redevelopment, and for creation of affordable housing stock. Fifty percent (50 %) of the cost of provision of basic civic and social infrastructure and amenities and of housing, including rental housing, and transit housing for in-situ redevelopment - in slums would be borne by the Centre, including operation & maintenance of assets created under this scheme. For the North Eastern and Special Category States the share of the Centre would be 90% including the cost of land acquisition, if required.

(b) Details of assistance given to different States, Scheme-wise and State-wise under JNNURM is given in the statement-I (See below) No assistance has been given under Rajiv Awas Yojana so far. However Rs.99.98 crores has been released to 34 States/UTs for undertaking

preparatory activities in 157 cities under Slum Free City Planning Scheme-the preparatory stage of Rajiv Awas Yojana. The list of 157 cities for which the funds have been released is given in the Statement-II (See below).

(c) and (d) Slums is a State subject. However, the Ministry is providing assistance to States for Slum redevelopment, and progress would depend on the commitment of the State to mobilize the technical and financial resources. In view of this, it is not possible to indicate a time frame to make the whole country slum-free.

Statement-II

*Details of assistance given to different States for BSUP
and IHSDP under JNNURM*

Jawaharlal Nehru National Urban Renewal Mission

Ministry of Housing & Urban Poverty Alleviation, Government of India

At A Glance: All India (Provisional)

		BSUP	IHSDP	Total
		1	2	3
1	7-year ACA Allocation (2005-12)	16,356.35	6828.31	23184.66
2	No. of Mission Cities /town covered	64/65	883/882	947
3	Number of Projects Approved	497	1020	1517
4	Total Project Cost Approved	28972.10	10959.42	39931.52
5	Total Central Share Approved	14457.72	7244.53	21702.25
6	Total State Share Approved	14496.37	3672.64	18169.01
7	1st instalment of ACA sanctioned	3614.98	3615.28	7230.26
8	2nd instalment of ACA sanctioned	2282.76	1361.86	3644.62
9	3rd instalment of ACA sanctioned	1349.44	0.00	1349.44
10	4th instalment of ACA sanctioned	541.73	0.00	541.73
11	ACA released (Projects)	7441.08	4636.55	12077.63

		1	2	3
12	No. of PMUs Sanctioned	29	0.00	29
13	PMUs released	5.32	0.00	5.32
14	No. of PIUs Sanctioned	124	0.00	124
15	PIUs released	17.42	0.00	17.42
16	No. of TPIMA Sanctioned	21		21
17	DPR Preparation Charges -(20) released	8.59	0.00	8.59
18	Capacity Building Programme - released	2.01		2.01
19	Total ACA released	7474.41	4636.55	12110.96
20	ACA Balance (Col.1-5)	1898.63	-416.22	1482.41
21	Total Dwelling Units Approved for construction (new+up-gradation)	1021064	549862	1570926
22	Dwelling Units Completed	360339	150041	510380
23	Dwelling Units in Progress	237466	150498	387964
24	Dwelling Units Occupied	202194	113825	316019

*One IHSDP town i.e. Tirupati has been declared as Mission City

JNNURM Project Cell-NBO

Project Approved (120th CSMC and 116th CSC) on 24.11.2011

JNNURM - Basic Service to the Urban Poor (Sub-Mission II)

Total Projects Approved (Provisional)

Status as on 14.12.2011

(Rs. in Crores)

Sl. No.	Name of the State/ UT	Mission Cities	Projects Approved	Total Project Cost Approved	Total No. of Dwelling Units Approved (N+U)	Total Central Share Approved	Total State Share Approved	1st Instal-ment Sanc-tioned	2nd instal-ment sanc-tioned	3rd Instal-ment sanc-tioned	4th Instal-ment sanc-tioned	Total ACA Released
1	2	3	4	5	6	7	8	9	10	11	12	13
1	Andhra Pradesh	3	37	3393.59	134694	1495.78	1895.32	374.22	362.41	268.69	177.19	1138.62
2	Assam	1	2	108.44	2260	97.60	10.84	24.40	24.40	0.00	0.00	48.80
3	Arunachal Pradesh	1	3	60.94	996	54.46	6.47	13.62	0.84	0.84	0.00	12.67
4	Chandigarh (UT)	1	2	564.94	25728	396.13	168.81	99.03	99.03	75.03	0.00	227.22
5	Chhattisgarh	1	6	462.49	30000	364.99	97.50	91.25	78.05	0.00	0.00	169.29
6	Bihar	2	18	709.98	22372	312.76	397.23	78.19	0.00	0.00	0.00	78.19
7	Delhi	1	17	3257.72	74312	1469.43	1788.29	367.36	60.19	24.74	0.00	357.19

1	2	3	4	5	6	7	8	9	10	11	12	13
8	Gujarat	5	25	1886.39	108944	930.11	956.28	232.49	167.18	167.18	125.92	659.02
9	Goa	1	1	10.22	155	4.60	5.62	1.15	0.00	0.00	0.00	1.15
10	Haryana	1	2	64.23	3248	31.18	33.05	7.79	7.79	7.79	7.79	31.18
11	Himachal Pradesh	1	2	24.01	636	18.27	5.74	4.57	0.00	0.00	0.00	4.57
12	Jammu & Kashmir	2	5	162.39	6677	134.44	27.95	33.61	3.19	0.00	0.00	36.80
13	Jharkhand	3	14	530.38	16724	328.74	201.65	82.18	0.00	0.00	0.00	82.18
14	Karnataka	2	18	843.47	28118	407.96	435.50	101.99	85.87	63.96	0.00	249.47
15	Kerala	2	7	343.67	23577	233.56	110.11	58.39	50.60	16.38	0.00	125.37
16	Madhya Pradesh	4	22	704.65	41446	344.26	360.48	86.07	63.08	43.89	16.40	206.54
17	Maharashtra	5	55	6054.58	154750	2921.41	3133.17	730.35	445.15	198.76	65.97	1485.88
18	Manipur	1	1	51.23	1250	43.91	7.32	10.98	10.98	0.00	0.00	10.98
19	Meghalaya	1	3	51.74	768	40.35	11.39	10.09	5.94	5.94	0.00	16.03
20	Mizoram	1	4	91.32	1096	80.11	11.21	20.03	20.03	0.00	0.00	40.06
21	Nagaland	1	1	134.50	3504	105.60	28.90	26.40	26.40	26.40	0.00	79.20
22	Orissa	2	6	74.62	2508	54.18	20.44	13.54	10.29	0.00	0.00	23.49
23	Punjab	2	2	72.43	5152	36.15	36.28	9.04	9.04	8.32	0.00	26.39

24	Puducherry	1	3	135.98	2964	83.20	52.78	20.80	1.06	1.06	0.00	22.93
25	Rajasthan	2	3	289.21	11151	172.67	116.54	43.17	21.14	0.00	0.00	85.47
26	Sikkim	1	3	33.58	254	29.06	4.52	7.26	7.26	7.26	0.70	15.23
27	Tamil Nadu	3	51	2327.32	91318	1041.80	1285.53	260.45	198.23	111.96	35.42	605.35
28	Tripura	1	1	16.73	256	13.96	2.77	3.49	3.49	3.49	3.49	13.96
29	Uttar Pradesh	7	68	2353.80	68217	1149.04	1204.75	287.22	265.18	165.67	57.00	698.04
30	Uttarakhand	3	12	86.03	1799	65.33	20.70	16.33	1.57	1.00	0.00	18.90
31	West Bengal	2	103	4071.54	156190	1996.67	2059.25	499.52	264.39	151.06	51.86	870.92
	Total	64 cities	467	28972.10	1021064	14457.72	14496.37	3614.98	2282.76	1349.44	541.73	7441.08
	DPR Preparation Charges		20 Released	0.00	0	0.00	0.00	0.00	0.00	0.00		8.59
	PMUs		29	0.00	0	30.57	0.00	0.00	0.00	0.00		5.32
	PIUs		124	0.00	0	79.76	0.00	0.00	0.00	0.00		17.42
	TPIMA		21									
	CBP											2.01
GRAND TOTAL		64 cities	497	28972.10	1021064	14588.05	14496.37	3614.98	2282.76	1349.44	541.73	7474.41

JNNURM Projects Cell-NBO

Projects Approved till 120th CSMC Meeting, Dt. - 24.11.2011

Integrated Housing and Slum Development Programme (IHSDP)

Total Projects Approved

status as on 14.12.2011

(Rs. in Crores)

Sl. No.	Name of the State	No. of towns/ ULBs	Total No. of Projects Approved	Total Project Cost Approved	Total number of dwelling units Approved (new+ Upgradation)	Total Central Share	Total State Share Approved	1st installment (50% of Central Share approved)	2nd Installment approved	Total ACA released
1	2	3	4	5	6	7	8	9	10	11
1	Andhra Pradesh	56	77	1139.10	47896	783.10	355.99	382.28	267.83	614.37
2	Arunanchal Pradesh	1	1	9.95	176	8.96	1.00	4.48	0.00	4.48
3	A&N Island	1	2	15.15	40	13.64	1.52	6.82	0.00	5.53
4	Assam	16	16	84.99	8668	70.22	14.77	35.11	2.50	35.11
5	Bihar	23	25	431.85	18942	229.88	201.98	114.94	0.00	105.35
6	Chhattisgarh	17	18	225.60	17922	158.83	66.78	79.41	55.68	118.31

7	D&N Haveli	1	2	5.74	144	3.34	2.40	1.67	0.00	1.67
8	Daman & Diu	1	1	0.69	16	0.58	0.11	0.29	0.00	0.29
9	Goa	1	1	4.10	70	1.40	2.70	0.70	0.00	0.00
10	Gujurat	48	49	533.64	34512	328.05	188.08	167.18	33.32	131.21
11	Haryana	14	18	272.26	16426	209.70	62.57	104.85	39.61	132.86
12	Himachal Pradesh	8	8	72.71	1954	48.79	23.93	24.39	0.00	24.39
13	Jammu & Kashmir	37	50	147.60	7623	114.32	28.43	54.39	20.97	67.24
14	Jharkhand	10	10	217.93	11544	131.33	86.60	65.66	0.00	65.66
15	Karnataka	32	34	404.00	17237	222.56	181.44	111.28	98.99	195.61
16	Kerala	45	53	273.32	26295	201.60	71.71	100.70	43.05	180.70
17	Madhya Pradesh	50	53	362.41	22510	249.56	112.85	124.84	12.48	133.96
18	Mizoram	6	8	39.27	1950	29.78	9.49	14.89	14.89	24.47
19	Rajasthan	49	55	780.67	39018	515.52	265.15	257.76	47.69	312.69
20	Meghalaya	3	3	41.48	912	22.43	19.05	11.21	0.00	11.21
21	Manipur	6	6	43.38	2829	32.35	10.08	16.33	10.35	26.68
22	Maharashtra	84	109	2126.99	100800	1413.84	713.15	706.63	71.84	683.69
23	Nagaland	2	2	90.13	2761	44.74	43.60	22.67	7.25	29.92

1	2	3	4	5	6	7	8	9	10	11
24	Orissa	31	34	292.84	13365	197.30	95.54	98.66	13.98	99.73
25	Punjab	9	14	316.43	9984	133.54	182.89	66.77	0.00	66.77
26	Puducherry	1	1	17.03	432	5.48	11.55	2.74	0.00	2.74
27	Sikkim	1	1	19.91	39	17.92	1.99	8.96	0.00	8.96
28	Tamil Nadu	83	84	515.88	37585	372.10	127.13	187.76	141.12	316.55
29	Tripura	5	5	43.64	3115	38.05	5.59	19.03	15.52	34.55
30	Uttar Pradesh	143	164	1325.10	47399	846.08	479.03	423.01	233.07	623.87
31	Uttarakhand	18	21	161.28	5032	90.57	70.71	45.28	7.77	53.06
32	West Bengal	81	95	944.36	52666	709.02	234.85	354.58	223.94	574.91
TOTAL		883	1020	10959.42	549862	7244.53	3672.64	3615.28	1361.86	4636.55

JNNURM Projects Cell -NBO

Projects Approved till 120th CSMC Meeting, Dt. - 24.11.2011

Statement-II

List of 157 cities for which funds released under Rajiv Awas Yojana

Sl. No.	Name of State/UT	Amount Released (Rs.in lakhs)/ Number of cities	Cities - Fund released for SFCP
1	2	3	4
FY 2009-10			
1.	Andhra Pradesh	472.72 (10 cities)	1 Greater Hyderabad Mpl.Corp (GHMC)
		2nd Instalment of 969.40 lakhs released in March 2011	2 Greater Visakhapatnam Mpl. Corp. (GVMC)
			3 Vijayawada
			4 Tirupathi
			5 Guntur
			6 Nellore
			7 Kurnool
			8 Rajamundry
			9 Warangal
			10 Kakinada
2.	Assam	76.34 (1 city)	11 Guwahati
3.	Bihar	191-59 (4 cities)	12 Patna
			13 Gaya
			14 Bhagalpur
			15 Muzaffarpur
4.	Chhattisgarh	182.88(4 cities)	16 Bhilai Nagar
			17 Raipur

1	2	3	4
			18 Bilaspur
			19 Korba
5.	Gujarat	431.64 (8 cities)	20 Ahmadabad
			21 Surat
			22 Vadodara
			23 Rajkot
			24 Jamnagar
			25 Bhavnagar
			26 Bharuch
			27 Porbandar
6.	Haryana	151.3 (3 cities)	28 Faridabad
			29 Panipat
			30 Yamunanagar
7.	Himachal Pradesh	63.84 (1 city)	31 Shimla
8.	Jharkhand	206.11 (4 cities)	32 Jamshedpur
			33 Dhanbad
			34 Ranchi
			35 Bokaro Steel City
9.	Karnataka	400.4 (8 cities)	36 Bangalore
			37 Mysore
			38 Hubli-Dharwad
			39 Mangalore
			40 Belgaum

1	2	3	4
			41 Gulbarga
			42 Davanagere
			43 Bellary
10.	Kerala	263.31(6 cities)	44 Kochi
			45 Thiruvananthapuram
			46 Kozhikode
			47 kannur
			48 Kollam
			49 Thrissur
11.	Madhya Pradesh	288.25 (6 cities)	50 Indore
			51 Bhopal
			52 Jabalpur
			53 Gwalior
			54 Ujjain
			55 Sagar
12.	Maharashtra	944.67 (16 cities)	56 Greater Mumbai
			57 Pune
			58 Nagpur
			59 Nashik
			60 Aurangabad
			61 Solapur*
			62 Bhiwandi
			63 Amravati

1	2	3	4
			64 Kolhapur
			65 Sangli-Miraj Kupwad
			66 Nanded-Waghala
			67 Malegaon
			68 Akola
			69 Jalgaon
			70 Ahmadnagar
			71 Dhule
13.	Orissa	184.12 (5 cities)	72 Bhubaneswar
			73 Puri
			74 Cuttack
			75 Raurkela
			76 Brahmapur
14.	Rajasthan	281.15 (6 cities)	77 Jaipur
			78 Jodhpur
			79 Kota
			80 Bikaner
			81 Ajmer
			82 Udaipur
15.	Manipur	55.79 (1 city)	83 Imphal
16.	Tamilnadu	480.14 (9 cities)	84 Chennai MCorp
			85 Coimbatore
			86 Madurai

1	2	3	4
			87 Tiruchirappalli
			88 Salem
			89 Tiruppur
			90 Tiruneiveli
			91 Erode
			92 Vellore
17.	Tripura	54.68 (1 city)	93 Agartala
18.	Uttar Pradesh	733-17 (18 cities).	94 Kanpur
			95 Lucknow
			96 Agra M Corp
			97 Varanasi
			98 Meerut
			99 Allahabad
			100 Ghaziabad
			101 Bareilly
			102 Aligarh
			103 Moradabad
			104 Gorakhpur
			105 Jhansi MB
			106 Saharanpur
			107 Firozabad
			108 Muzaffarnagar
			109 Mathura

1	2	3	4
			110 ShahJ'ahanpur
			111 Noida
19.	Uttaranchal	114.63 (3 cities)	112 Dehradun
			113 Nainital
			114 Haridwar
20.	West Bengal	423.27 (4 cities)	115 Kolkata
			116 Asansol
			117 Durgapur
			118 Siliguri (Part)
FY 2010-11			
21.	Arunachal Pradesh	111.29 (2 cities)	119 Naharlagun
			120 Itanagar
22.	Andaman & Nicobar (UT)	76.18 (1 city)	121 Portblair
23.	Daman & Diu	58.06 (2 city)	122 Damant
			123 Diu
24.	Dadra Nagar Haveli (UT)	43.45 (2 city)	124 Silvassa
			125 Amli
25.	Delhi	981.96 (DMC)	126 Municipal Corporation of Delhi Area
26.	Goa	111.70 (3 cities)	127 Mormugao
			128 Panaji
			129 Margao

1	2	3	4
27.	Jammu & Kashmir	236.80 (6 cities)	130 Jammu
			131 Srinagar
			132 Anathanag
			133 Udhampur
			134 Barahmulla
			135 Kathua
28.	Lakshadweep (UT)	15.00 (3 cities)	136 Amini
			137 Kavaratti
			138 Minicoy
29.	Meghalaya	95.63 (1 city)	139 Shillong
30.	Mizoram	467.07 (8 cities)	140 Aizwal
			141 Champhai
			142 Kolasib
			143 Laungltai
			144 Lunglei
			145 Mamit
			146 Saiha
			147 Serchhip
31.	Nagaland	108.03 (2 cities)	148 Kohima
			149 Dimapur
32.	Puducherry	79.01 (2 cities)	150 Pondicherry
			151 Ozhukari
33.	Sikkim	62.39 (1 city)	152 Gangtok

1	2	3	4
34.	Punjab	583.34 (5cities)	153 Ludhiana
			154 Amritsar
			155 Jalandhar
			156 Patiala
			157 Bhatinda

Utilisation of fund under RAY

3203. SHRI TARIQ ANWAR: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the fund released under the Rajiv Awas Yojana (RAY) are not fully used by the States:

(b) if so, the State-wise details thereof; and

(c) the steps Government is taking for proper utilisation of fund under this scheme?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) No, Sir.

(b) In pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. No funds have been released under Rajiv Awas Yojana till date. However, this Ministry has released assistance of Rs 99.98 crore for undertaking preparatory activities in 157 cities across 34 States and Union Territories under the Slum Free City Planning Scheme, the preparatory phase of RAY is given in the Statement-I. [Refer to the Statement Appended to the Answer to SQ 408 (Part (d))]. The funds are to be utilised by the States for under taking preparatory activities including Slum Socio-economic Survey, GIS mapping, GIS-MIS integration, preparation of plans of action etc. Details of Utilisation Certificates received are given in the Statement-II (See below).

(c) The Ministry is regularly monitoring the progress of the preparatory activities by holding periodical review meetings/discussions with State/UTs.